

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 24**

**IA 4046/2023 IA 4691/2023 In C.P. (IB)/1329(MB)2017**

CORAM:

**SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **25.10.2023**

NAME OF THE PARTIES: STATE BANK OF INDIA V/s METALLICA  
INDUSTRIES LTD

Section 7 of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

Mr. Ninad Deshpande, Advocate i/b Mr. Navin Arora appeared for the Applicant in IA Nos. 4046/2023, 4691/2023.

Mr. Amir Arsiwala, Advocate a/w Farzeen Pardiwalla, Advocate appeared for the Respondent no. 1 & 2.

Mr. Rohan Agarwal, Advocate appeared for the Respondent no. 4.

1. Respondents may file their reply within two weeks by serving advance copy to the Applicant at least two days prior to the next date of hearing.
2. List this matter on **30.11.2023** for hearing.

**Sd/-**

**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

**Sd/-**

**JUSTICE VIRENDRASINGH BISHT  
MEMBER (JUDICIAL)**

Sapna